

The Assam



Gazette

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LAW DEPARTMENT

NOTIFICATION

The 30th March 1968

No.LJL.31/68.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT V OF 1968

(Received the assent of the Governor on the 30th March, 1968)

THE ASSAM APPROPRIATION (No.III) ACT, 1968

[Published in the *Assam Gazette* Extraordinary, dated the 30th March, 1968].

An

Act

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March, 1969

It is hereby enacted in the Nineteenth Year of the Republic of India as follows :—

Short title and commencement. 1. (1) This Act may be called the Assam Appropriation (No.III) Act, 1968.

(2) This Act shall come into force with effect from 1st April, 1968.

Withdrawal of Rs. 2,36,81,30,900 from and out of the Consolidated Fund of the State of Assam for the financial year 1968-69.

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of two hundred and thirty-six crores, eighty-one lakhs, thirty thousand and nine hundred rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1969 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1969.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1	Charges on account of Taxes on Income other than Corporation Tax.	1,17,200	..	1,17,200
2	Charges on account of Land Revenue ...	1,74,65,800	2,000	1,74,67,800
3	Charges on account of Excise	36,89,500	...	36,89,500
4	Charges on account of Taxes on Vehicles ...	13,60,200	...	13,60,200
5	Charges on account of Sales-tax and Other Taxes and Duties.	26,92,700	...	26,92,700
6	Charges on account of Stamps	2,17,700	...	2,17,700
7	Charges on account of Registration ...	6,74,700	...	6,74,700
	Charges on account of Interest on Debt and Other Obligations.	...	10,03,97,600	10,03,97,600
	Charges on account of Appropriation for Reduction or Avoidance of Debt.	...	2,61,32,800	2,61,32,800
8	Charges on account of Parliament and State Legislatures.	21,01,400	51,000	21,52,400
9	Charges on account of General Administration	2,23,87,200	6,38,900	2,30,26,100
10	Charges on account of Administration of Justice.	39,69,600	10,63,700	50,33,300
11	Charges on account of Jails	51,45,600	...	51,45,600

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
12	Charges on account of Police ..	11,10,74,800	11,000	11,10,85,800
	Charges on account of Miscellaneous Depart- ment—			
13	I.—National Savings Organisation ...	1,45,000	...	1,45,000
14	II.—Trade Commissioner ...	2,52,000	...	2,52,000
15	III.—Weights and Measures ...	5,59,200	...	5,59,200
15A	IV.—Municipal Administration ...	44,700	...	44,700
16	Charges on account of Scientific Departments	15,53,900	...	15,53,900
17	Charges on account of Education (General)	16,92,99,000	...	16,92,99,000
18	Charges on account of Education (Technical)	56,48,500	...	56,48,500
19	Charges on account of Medical ...	4,16,34,700	...	4,16,34,700
20	Charges on account of Public Health ...	2,64,01,800	...	2,64,01,800
21	Charges on account of Agriculture ...	4,93,63,100	...	4,93,63,100
22	Charges on account of Fisheries ...	19,04,300	...	19,04,300
23	Charges on account of Soil Conservation ...	42,97,000	...	42,97,000
24	Charges on account of Rural Development	24,64,600	...	24,64,600
25	Charges on account of Animal Husbandry	1,60,55,200	...	1,60,55,200
26	Charges on account of Co-operation ...	93,41,600	...	93,41,600
27	Charges on account of Industries-I-Sericulture and Weaving	73,02,700	...	73,02,700
28	Charges on account of Industries-II-Cottage Industries	48,35,900	...	48,35,900
29	Charges on account of Industries-III-Major Industries	2,92,800	...	2,92,800
30	Charges on account of Community Development Projects	2,43,05,000	1,000	2,43,06,000
31	Charges on account of Local Development Works	30,10,000	...	30,10,000
32	Charges on account of Labour and Employment	78,80,600	...	78,80,600

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Conso- lidated Fund Rs.	Total Rs.
Charges on account of Miscellaneous Social and Developmental Organisations—				
33	I—Directorate of Statistics	20,38,500	...	20,38,500
34	II—Vital Statistics, Rain-Gauge, etc. ...	4,800	...	4,800
35	III—Planning Organisation (State) ...	2,10,000	...	2,10,000
35A	—III—Planning Organisation (Hill) ..	1,50,000	..	1,50,000
36	IV—Directorate of Advertising and Visual Publicity.	25,65,700	...	25,65,700
37	V—Directorate of Housing	8,70,600	...	8,70,600
38	VI—Directorate of Social Welfare, etc. ...	52,83,900	...	52,83,900
39	VII—Soldiers', Sailors' and Airmen's Board.	1,72,700	...	1,72,700
40	VIII—Town and Country Planning Organisa- tion.	12,05,400	...	12,05,400
41	IX—Tourist Organisation	2,28,500	...	2,28,500
42	X.—Preservation and Translation of Ancient Manuscripts.	76,000	...	76,000
43	XI.—Pooled Transport	16,92,900	...	16,92,900
44	Charges on account of Navigation, Embank- ments and Drainage Works, etc.	6,53,30,300	...	6,53,30,300
45	Charges on account of Electricity Schemes
46	Charges on account of Public Works (Exclud- ing Tools and Plant and Establishment). ...	16,53,71,800	87,000	16,54,58,800
47	Charges on account of Public Works (Tools and Plant and Establishment.)	2,69,50,000	38,600	2,69,88,600

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Con- solidated Fund Rs.	Total Rs.
48	Charges on account of Ports and Pilotage ...	17,72,300	...	17,72,300
49	Charges on account of Road and Water Transport Schemes—A—Working Expenses	2,46,37,000	...	2,46,37,000
50	Charges on account of Famine Relief ...	1,41,42,000	...	1,41,42,000
51	Charges on account of Pensions and other Retirement Benefits, Territorial and Political Pensions and Payment of Commuted value of Pensions.	92,95,200	67,500	93,62,700
52	Charges on account of Stationery and Printing.	46,17,300	...	46,17,300
53	Charges on account of Forests ...	3,51,23,300	...	3,51,23,300
Charges on account of Miscellaneous Charges—				
54	I—Expenditure on account of State Prisoners and Detenus, Miscellaneous Gifts and Presents and Miscellaneous and Unforeseen Charges, etc.	3,05,800	...	3,05,800
55	II—Donations for Charitable Purposes, etc. ...	65,49,400	76,50,000	1,41,99,400
56	III—Grants-in-aid, Contributions, etc. ...	58,76,100	5,00,000	63,76,100
57	IV—Expenditure on Issue of Free Ration and Rice Concession, etc.	13,00,000	...	13,00,000
58	V—Expenditure on Displaced Persons ...	1,13,49,100	...	1,13,49,100

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consoli- dated Fund Rs.	Total Rs.
59	VI—Advanced Technical Training and Scholarships, etc.	10,70,100	...	10,70,100
60	VII—Expenditure on Cloth and Yarn ..	1,95,400	...	1,95,400
61	VIII—Miscellaneous and Unforeseen Charges	61,000	...	61,000
62	Charges on account of other Miscellaneous Compensations and Assignments.	5,10,000	20,600	5,30,600
63	Charges on account of Extraordinary Charges	1,000	...	1,000
64	Charges on account of Pre-Partition Payments
65	Charges on account of Expenditure on Civil Defence connected with the National Emer- gency.	36,40,400	...	36,40,400
66	Charges on account of Compensation to Land- holders, etc.	36,00,000	..	36,00,000
67	Charges on account of Capital Outlay on Schemes of Agricultural Improvement and Research Charges on account of Capital Outlay on In- dustrial and Economic Development.—
68	I—Investment in other Commercial and In- dustrial Undertakings	1,24,00,000	..	1,24,00,000
69	II—Investment in Co-operative Societies ..	25,93,000	..	25,93,000
70	III--Other Miscellaneous Undertakings ..	10,72,000	..	10,72,000
71	Charges on account of Capital Outlay on Public Works outside the Revenue Account	5,13,33,800	..	5,13,33,800
72	-do- Shella-Shillong Ropeway
73	Charges on account of Capital Outlay on other Works outside the Revenue Account	48,62,000	..	48,62,000

(1) Grant No.	(2) Services and purposes (Major Heads)	(3)		
		Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
74	Charges on account of Capital Outlay on Road and Water Transport Schemes— —A.—Road Transport	66,75,000	..	66,75,000
75	Charges on account of Capital Outlay on Forests
76	Charges on account of Capital Outlay on Schemes of Government Trading	13,40,06,600	2,000	13,40,08,600
77	Charges on account of Appropriation to Contingency Fund
	Charges on account of Repayment of Debts	..	99,64,42,500	99,64,42,500
	Charges on account of Loans and Advances, etc.—			
78	I.—Loans to Local Bodies	48,65,000	..	48,65,000
79	II—Agricultural Loans, etc.	27,71,000	..	27,71,000
80	III—Loans to Autonomous District Councils
81	IV—Loans under Community Projects	16,000	..	16,000
82	V—Loans to Co-operative Societies	15,79,800	..	15,79,800
83	VI—Industrial Loans	3,30,000	..	3,30,000
84	VII—Loans to Displaced Persons	86,00,000	..	86,00,000
85	VIII—Educational Loans	11,25,000	..	11,25,000
86	IX—Tea Garden Land Utilisation Loans, etc.	20,00,000	..	20,00,000
87	X—Housing Loans	9,81,000	..	9,81,000
88	XI—Loans to Major Industries
89	XII—Loans to Electricity Board	5,03,00,000	..	5,03,00,000
90	XIII—Advances to Government Servants, etc.	53,85,000	..	53,85,000
91	XIV—Loans to Panchayats	1,50,000	..	1,50,000
92	XV—Loans for Development of Live-stock Industries	30,000	..	30,000
93	XVI—Miscellaneous Loans and Advances	2,65,000	..	2,65,000
	Total	1,23,50,24,700	1,13,31,06,200	2,36,81,30,900

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